

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 192/MP/2019

Subject : Exemption from Technical Minimum operation for NLCIL TPS-II Expansion (2 X 250 MW) CFBC Units till 31.3.2020.

Petitioner : NLC India Limited

Respondents : TANGEDCO & others

Date of Hearing : 5.9.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri M.G Ramachandran, Sr. Advocate, NLC India Ltd.
Ms. Anushree Bardhan, Advocate, NLC India Ltd.
Ms. Tanya Sareen, Advocate, NLC India Ltd.
Shri Shubham, Advocate, NLC India Ltd.
Shri J. Dhanasekaran, NLC India Ltd.
Shri G. Senthil Kumar, NLC India Ltd.
Shri S. Vallinayagan, Advocate, TANGEDCO

Record of Proceedings

Learned senior counsel for the Petitioner submitted that the present Petition has been filed for seeking exemption from Technical Minimum operations for NLCIL TPS-II Expansion (2 X 250 MW) CFBC Units till 31.3.2020. Learned senior counsel submitted that as per performance parameters of last three years, TPS-II Expansion has reached maximum 45%. Learned counsel requested the Commission to issue notice to the Respondents.

2. Learned counsel for TANGEDCO accepted notice and requested for time to file reply.
3. After hearing the learned senior counsel for the Petitioner and learned counsel for TANGEDCO, the Commission admitted the Petition and directed to issue notice to the Respondents.
4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not served already. The Respondents were directed to file their replies by 27.9.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 11.10.2019. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with.
5. The Commission directed the staff to refer the matter to CEA and obtain its expert opinion in the matter.
6. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission
Sd/-
(T.D. Pant)
Deputy Chief (Law)